

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, LEH
Consolidated Statement of the cases for the month of _____ 20__.

| S.No. | Pendency Type | Main | | | Misc | | | Total |
|-------|--|-------|----------|-------|-------|----------|-------|-------|
| | | Civil | Criminal | Total | Civil | Criminal | Total | |
| 01. | Opening Balance | | | | | | | |
| 02. | Institution during the Month | | | | | | | |
| 03. | Disposed during the Month | | | | | | | |
| 04. | Closing balance at the end of the Month | | | | | | | |
| 05. | %Increases or decrease in the pendency viz-a viz previous month | | | | | | | |
| 06. | Disposed of the cases which are more than five year old. | | | | | | | |
| 07. | Pendency of cases which are more than five years old. | | | | | | | |
| 08. | Weather any state wide regional conference held during the month | | | | | | | |
| 09. | No. of officer who prescribed the said conference. | | | | | | | |
| 10. | Have any target being fixed and indicated to the participant officers, if so what are the targets? | | | | | | | |
| 11. | What is the progress made on those targets district wise. | | | | | | | |

**Pr. Distt. & Sessions Judge,
Leh**